

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

UNSTARRED QUESTION NO:1470
ANSWERED ON:03.03.2000
ANTI DUMPING DUTY BY US ON EXPORT OF STEEL PLATE FROM INDIA
RAM SAGAR;SHEESH RAM SINGH RAVI

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether attention of the Government has been drawn to the newsitem captioned `US Slaps anti-dumping duty on steel plates`, appearing in the Economics Times` dated January 21, 2000;
- (b) if so, the facts of the matter reported therein;
- (c) the impact of this duty on the export of steel plates; and
- (d) the steps taken by the Government in this regard?

Answer

MINISTER OF COMMERCE & INDUSTRY (SHRI MURASOLI MARAN)

(a): Yes, Sir.

(b): Government of United States of America have imposed anti-dumping duty of 72.49% and Countervailing duty of 12.82% on import of Cut-to-Length Carbon Steel Plates from India.

(c): Steel Authority of India (SAIL) has been exporting cut-to-length Carbon Steel Plates to USA in the range of 100,000-150,000 tonnes per annum. The export of Carbon Steel Plates to USA is likely to be seriously affected with the imposition of these duties.

(d): Government of India and SAIL defended the case in the United States Government in consultation with SAIL are exploring the possibility of contesting the decision.